

BANGALORE BENCH

Commercial Complex(8DA)
Indiranagar
Bangalore - 560 038

Dated : 11 APR 1989

APPLICATION NO (S) 91 /89(F)

W.P. NO (S) _____

Applicant (x)

Respondent (s)

Shri C. Victor

V/s

The Senior Supdt. of Post Offices,
East Division, Bangalore

To

1. Shri C. Victor
C/o Shri Shantaram Sawant
Advocate
26/1, 1st Cross
Miller's Road
Benson Town
Bangalore - 560 046
2. Shri Shantaram Sawant
Advocate
26/1, 1st Cross
Miller's Road
Benson Town
Bangalore - 560 046
3. The Senior Superintendent of
Post Offices
Bangalore East Division
Bangalore - 560 001
4. Shri M.S. Padmarajaiah
Central Govt. Sng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER ~~STAY/NOT STAY~~
passed by this Tribunal in the above said application(x) on 6-4-89.

Issued
K. M. J.
11-4-89

OK

DEPUTY REGISTRAR
(JUDICIAL)

**Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. 91 of 1989(F)

Applicant

Respondent

C. Victor

V/s

**The Senior Supdt. of Post Offices, Bangalore
East Divn., Bangalore**

Advocate for Applicant

Advocate for Respondent

Shantaram Sawant

M.S. Padmarajaiah

Date

Office Notes

Orders of Tribunal

VC/LHAR

6-4-1989.

Order

**Applicant by Shri S.K.
Shrinivasan for Shri Shantaram
Sawant.**

Respondents by Shri M.S.P.

Shri Sawant has filed a memo
stating that the respondents have
already granted the relief prayed
in the above application, *and*
therefore the application be dismissed as
not pressed.

~~XXXXXXXXXXXXXXXXXXXX~~

~~XXXXXXXXXXXXXXXXXXXX~~

~~XXXXXX~~

Shri Padmarajaiah submits
I authorize
that the parties have granted
relief sought by the applicants.

From this, it follows that
this application is liable to be
dismissed as having become unneces-
sary. We, therefore dismiss this
application as having become unneces-
sary. *and in* Under the circumstances of



**Tribunal Bangalore Bench,
Bangalore**

10000 A.M. 91/89(F)

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
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the case, we direct the parties to bear their own costs.

Sd/-

Sd/-

VICE CHAIRMAN

MEMBER(A)

TRUE COPY

[Signature]
DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE